

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.216 - C.P. (IB)/171(AHM)2023

With

ITEM No.217 - IA/1430(AHM)2023

Proceedings under Section 95 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

Vs

Aliben Shamlabhai Movaniya

.....Respondent

Order delivered on: 27/02/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Biju Nair, Adv.

For the RP : Mr. Saurabh Rachchh, Adv.

For the Respondent : Mr. Monaal Davawala, Adv.

ORDER

C.P. (IB)/171(AHM)2023 & IA/1430(AHM)2023

Written submission submitted by the applicant. Ld. Counsel for the personal guarantor assured to submit the written submission today itself.

Orders are reserved.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)